

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 12
C.P.(IB)3563(MB)/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **Elektronik Lab India Pvt Ltd**
V/s
Dolphin Offshore Shipping Ltd

Appearance (via video-conference):

For the Applicant : Adv Shrey Fattepaker a/w Adv
Srividya Venkat

For the Respondent : Adv Geeta Lundwani a/w Adv
Amey Hadwale

Section 9 of IBC, 2016

ORDER

Counsels for both sides present. List this matter on Board on 24.04.2023 for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)